

RECOVERY CELL
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: recoveryero@sebi.gov.in

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No. 13670 & 13671 of 2025
Certificate No. RC7968 of 2024

Principal Officer/ Chairman & Managing Director/ CEO, All the Banks in India, All the Mutual Funds in India & NSDL/CDSL, Mumbai

- 1. Whereas the aforesaid notices of attachment nos. 13670 & 13671 of 2025 dated January 15, 2025 were issued, attaching the Bank/Locker/Demat accounts and Mutual Fund Folios of the Defaulter, by the Recovery Officer in execution of Certificate No. RC7968 of 2024 dated September 04, 2024, for recovery of funds, of a sum of Rs. 5,71,000/- (Rupees Five Lakh Seventy One Thousand Only) along with further interest, all costs, charges and expenses etc., against Mani Marketing and Holdings Pvt. Ltd (PAN: AABCM7440C) ["Defaulter"] along with further interest, all cost, charges and expenses incurred in respect of all the proceedings taken for recovery of the sum;
- 2. And whereas a Notice of Attachment in the above proceedings dated **January 15**, **2025** was issued attaching the Bank and Demat accounts of the Defaulter.
- And whereas, SEBI has recovered an amount of Rs. 6,75,478.25/-, which includes interest and costs from the Defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
- In view of the above; you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.

Given under my hand and seal at Kolkata this 09th day of October, 2025.

SEAL

Copy to:

Mittogeet Dey RECOVERY OFFICER

मित्रजीत दे / Mitraject Dey बसुती विकारी एवं उप महाप्रबंधक Recovery Officer & Dy. General Manager भारतीय प्रतिभृति और विनिमय बोर्ड Securities and Exchange Board of India कोलकाता / Kolkata

Mani Marketing and Holdings Pvt Ltd

Address: 8, Canning Street, 3rd Floor, Room No. 30, Kolkata, West Bengal- 700001